(c) The number of pending cases before each Labour Court/ Industrial Tribunals in Delhi as on 30-6-1989 are -as under;

SI. No. Name of 'the Court	Pending * as o	Cases on 30-6-1989

			Industrial disputes
1 I.T. I			827
2 I.T. II			1822
3 I.T. III			
4 L.C. I 5 L.C. II	*		, 3613
6 L.C. III	4		4945 5740
<ul><li>7 L.C. IV</li><li>8 I.C.V</li></ul>		?	3073
9 L.C.VI			3795
10 L.C.VII			. 2770
11 L.C.VIII			4207
TOTAL			35129

Two years old cases—4767.

Three years old cases—3465.

Five years old cases—2865.

- (d) No Sir.
- (e) Does not arise.

## Ownership rights to allottees of DDA Slum Colonies

3136. SHRI PUTTAPAGA RA-DHA KRISHNA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

- (a) whether it is a fact that Government have decided long back to bestow, the ownership rights to the allottees/occupants or residential tenements of DDA Slum Colonies in Delhi/New Delhi;
- (b) whether it is also a fact that the allottees of Nehru Nagar Market

Flats—a Colony of DDA Slum-Residential flats which are situated on the first floor of Nehru Nagar Market and allotted for residence purposes for more than 30 years ago, are not being considered for ownership rights;

- (c) if so, the reasons therefor; and
- (d) whether Government would consider bestowing the ownership rights to the allottees of these Flats in the near future and if so, by when?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a) Yes, Sir.

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(b) to (d) The information is being collected and will be laid on the Table of the Sabha.

## Show cause notices to the Employees of Heavy Water Plant, Talcher

3137. SHRI SAMAR MUKHER-JEE: Will the Minister of LABOUR be pleased to state:

- (a) Whether it is a fact that the Department of Atomic Energy and the Management of Heavy Water Plant, Talcher in Vikrampur, in Orissa have issued identical show cause notices *vide* memorandum dated the 6th June, 1989 to about two hundred and ten (210) employees of the Heavy Water Plant, Talcher;
- (b) if so, what are the charges contained in the memorandum; and
- (c) whether the Chief Labour Commissioner (Central) New Delhi, has received a memorandum dated the 6th June, 1989 from Heavy Water Project Employees Union (CITU), Vikrarapur; if so, details thereof and the action taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIA-MENTARY AFFAIRS (SHRI RA-DHAKRISHANMALAVIYA): (a) Yes, Sir.

- (b) The Memorandum states that making joint representation against the issue of chargesheet to one of the employees is in violation of CCS (Conduct) Rules.
- (c) No such Memorandum has been received by the Chief Labour Commissioner (Central), New Delhi, from Heavy Water Project Employees Union (CITU), Vikrampur. However, a copy of a Memorandum dated 6.6-89 addressed by the Heavy \* Water Project Employees Union (Talcher), Vikrampur, to the Chief 1

Labour Commissioner (Central), New Delhi, has been received in the Ministry of Labour on 23-7-89. A copy of the said Memorandum is at the annexure. [See Appendix CLI—Annexure No. 175]. This Memorandum has been forwarded to the Chief Labour Commissioner (Central), for appropriate action.

## Setting up of Alumina/Aluminium Projects in Visakhapatnam

3138. SHRI YALLA SESI BHU-SHANA RAO:

DR. NARREDDY THULASI REDDY:

Will the Minister of STEEL AND MINES be pleased to state:

- (a) whether it is a fact that the setting up of Alumina/Aluminium Project in Visakhapatnam of Andhra Pradesh has been pending with Government for a long time;
- (b) whether it is also a fact that Government of Andhra Pradesh have confirmed the availability of site besides providing the needed infrastructural facilities; and
- (c) if so, the reasons for dely in setting up this project till to-date *I*

THE MINISTER OF STATE IN THE DEPARTMENT OF. MINES IN THE MINISTRY OF STEEL AND MINES (SHRI MAHABIR PRASAD): (a) A Feas bility Report for setting up an Alumina Complex in Visakhapatnam District of Andhra "Pradesh was initially prepared by Soviet experts in 1980. Subsequently a revised Feasibility Report was prepared in 1987 for setting up an export oriented Bauxite Mining complex.

(b) The Government of Andhra Pradesh have confirmed the availability of infrastructural facilities for the project like land, water and power.